

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10203 of 2022

(Arising out of OIO-AHM-CUSTM-000-COM-024-21-22 dated 25/01/2022 passed by Commissioner of CUSTOMS-AHMEDABAD)

ORGANIC INDUSTRIES PVT LTD

.....Appellant

Plot No 163 Gidc Tal Vagra Bhurch
Bharuch, Gujarat

VERSUS

C.C.-AHMEDABAD

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri A Banerjee, Advocate for the Appellant

Shri Dinesh Prithiani, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 25.07.2022
DATE OF DECISION: 25.01.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10047 of 2022.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul